

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 1/2009
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 14.09.2016

NAME OF THE COMPANY: Union of India

V/s.

M/s. Satyam Computer Services Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 388B

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	S. S. Prasad, Senior Adv.		Respondents 6 and 7	
2.	K. R. Anand, Advocate			
3.	Sanjeev Narula	CGSC	SF10 UOI	Abhishek
4.	Abhishek Ghosh	Adv		
5.	Ajeet Kumar Srivastava	Prosecutor	SF10/02	Ajeet
6.	Sanjay K. Chauhan	consultant law		
7.	K. Ramakrishna Rao		Respondent No 13	P. T. O.
8.	For Lawyers Knit Co	Prateek Dhir	Respondent No. 2 & 3	Prateek Dhir
9.	MR. Chandra Bhanu Sr. Adv.		R-4	
	MR. Alipak Bhanu Adv.			
	MR. Bijesh Kumar Adv.			

P-T-O

ORDER

One final opportunity is granted to the Petitioner to address arguments.

List on 28th September 2016


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(S.K. MOHAPATRA)
MEMBER (T)

(A.K. Arora)
14.9.2016